

**Central Administrative Tribunal
Principal Bench**

R.A.No.205/2007
&
MA Nos.1826-27/2007
in
O.A.No.2321/2002

New Delhi, this the 3rd day of October, 2007

**Hon'ble Shri Shanker Raju, Member (J)
Hon'ble Smt. Neena Ranjan, Member (A)**

1. Union of India through
The Secretary
Government of India
Ministry of Defence, New Delhi-11
2. The Director General of Ordnance Services
Master General of the Ordnance Branch
Army Headquarters, New Delhi-11
3. The Officer in -charge
AOC Records Office
Trimulgherry PO
Secunderbad-500015 (A/P)
4. The Commandant
Ordnance Depot
Shakurbasti, Delhi-56

..Review Applicants

-Versus-

Kawal Singh, s/o late Shri Balu Ram
Foreman Part II cadre
(Designated as Chargeman Grade I)
Ordnance Depot
Shakurbasti, Delhi-56

Residential Address:

Kawal Singh
A-2/372, Sector-8
Rohini, Delhi-85

..Respondent

O R D E R (By Circulation)

Shri Shanker Raju:

By virtue of this RA an attempt to re-agitation of the issue has been made. Recruitment Rules framed on 14.08.2006 have

been considered in paragraph 16 of the order. Accordingly, RA is not maintainable under Section 22 (3)(f) of Administrative Tribunals Act, 1985. The Apex Court in **Union of India v. Tarit Ranjan Das**, 2004 SCC (L&S) 160, observed as under:

“13. The Tribunal passed the impugned order by reviewing the earlier order. A bare reading of the two orders shows that the order in review application was in complete variation and disregard of the earlier order and the strong as well as sound reasons contained therein whereby the original application was rejected. The scope for review is rather limited and it is not permissible for the forum hearing the review application to act as an appellate authority in respect of the original order by a fresh order and rehearing of the matter to facilitate a change of opinion on merits. The Tribunal seems to have transgressed its jurisdiction in dealing with the review petition as if it was hearing an original application. This aspect has also not been noticed by the High Court.”

2. Having regard to the above, RA is dismissed, in circulation.

NRanjan

(Neeena Ranjan)
Member (A)

S.Raju

(Shanker Raju)
Member (J)

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